

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.122
CAA-84/ND/2020

IN THE MATTER OF:

GG Erectors and Constructions (P) Ltd and
GG Promoters and Developers (P) Ltd

....APPLICANT

SECTION
U/s 230-232

Order delivered on 05.2.2021

CORAM:

CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)
SHRI NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)

PRESENT:

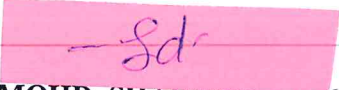
For the Applicant :
For the OL :
For the RD :
For the Intervener :

ORDER

Matter called. No representation. The matter stands adjourned.

List on 30.3.2021.


(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)


(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

Surjit